NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 96(ND)09 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. M/s. SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO), NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Aslam Ahmed	advocale	Respondent	Charles .
2.	SHASHE RANJA	N Advocade	Petitioner	Short Royles- 25/7/16

ORDER

Ld. Counsel for the petitioner wishes to place certain documents on record. Let the same be filed.

To come up for final arguments on 22.08.2016 at 10.30 a.m.

(Ina Malhotra)

SdL

(R.Varadharajan) Member Judicial